
Income Tax Officer Vs Delta Foods Pvt. Ltd.

Income Tax Appeal No. 4619/DEL/2018

Court: Income Tax Appellate Tribunal (Delhi B Bench)

Date of Decision: May 30, 2024

Acts Referred:

Income Tax Rules, 1962 " Rule 8D#Income Tax Act, 1961 " Section 14A, 37, 68, 133(6)

Hon'ble Judges: Kul Bharat, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Lalita Krishnamurthy, Vivek Kr. Upadhyay

Final Decision: Dismissed

Judgement